

was put under category 'C'. As per the guidelines, for all category 'C' States the system cost for drip irrigation can be raised upto 25% over the average cost of category 'A' State, i.e. Maharashtra.

(d) and (e) The State Government of Madhya Pradesh had furnished a proposal in January, 1997 requesting for placing Madhya Pradesh State under category 'B'. The Government of Madhya Pradesh was informed that the proposal regarding recategorisation of the States would be looked into by a committee which has been set up to review the price structure of the drip irrigation system. The State Government was also informed that the farmers of Madhya Pradesh could purchase the drip system from any where they feel convenient. The meeting of the committee was held on 04.07.1998 and the final report is expected shortly.

Development of Trout Fish

4133. SHRI JAGAT VIR SINGH DRONA: Will the PRIME MINISTER be pleased to state:

(a) whether any proposal for development of 'Trout Fish' in cold water currents from the Government of Uttar Pradesh is awaiting clearance from the Union Government;

(b) if so, since when and the details of the project;

(c) the funds sought/allocated or the foreign assistance sought for the project; and

(d) the time by which the project is likely to be cleared and implemented?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (d) The Government of India have received a project proposal with an estimated cost of Rs. 2.0 crores from the Government of Uttar Pradesh in May, 1996 for seeking external assistance for the development of Trout Fish farming in the hilly areas of the State. The Department of Economic Affairs, Ministry of Finance have informed that the proposal was posed to the French authorities for assistance under the Indo-French Financial Protocol in April, 1998, but the French authorities were of the view that since the proposal does not meet the technical and structural parameters required for eligibility, they cannot consider the proposal under the Indo-French Financial Protocol.

However, development of fish farming in the hilly region of Uttar Pradesh is already covered under the

ongoing Centrally Sponsored Scheme on "Development of Freshwater Aquaculture".

Irrigated Land

4134. SHRI RAMPAL SINGH:
DR. CHINTA MOHAN:
SHRI RAMANAND SINGH:
PROF. PREM SINGH CHANDUMAJRA:

Will the PRIME MINISTER be pleased to state:

(a) whether the Government have achieved the target fixed for bringing the land under irrigation during the eighth Five year Plan;

(b) if so, the details thereof, State-wise;

(c) if not, the reasons therefor;

(d) whether the Government have formulated any effective plan to achieve the target fixed for the purpose during Ninth Five Year Plan period; and

(e) if so, the funds likely to be incurred on implementation of the plan, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) No, Sir.

(b) Does not arise.

(c) Reasons for not achieving the targets include (i) Financial constraints, (ii) proliferation of projects resulting in thin spreading of resources and consequent time and cost over-runs, and (iii) change in scope and design of projects during construction, etc.

(d) Ninth Five Year Plan have not been finalised by the Planning Commission.

(e) Does not arise.

[English]

Crop Insurance Scheme

4135. SHRI ARJUN SETHI: Will the PRIME MINISTER be pleased to state:

(a) whether the experimental Crop Insurance Scheme for covering non-loanee small and marginal farmers in